

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3601
ANSWERED ON:23.08.2004
CENTRALLY SPONSORED SCHEMES FOR TRADITIONAL FISHERMEN
Manoj Dr. K.S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) The details of Centrally Sponsored Schemes for traditional fishermen;
- (b) Whether the Union Government has reintroduced saving cum relief scheme for traditional fishermen ;
- (c) If so, the details thereof ;
- (d) The share of the Central and State Governments respectively under the scheme;
- (e) Whether the Union Government has released its share to the State Governments; and
- (f) If so, the details thereof during the last three years, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILALBHURIA)

(a) : The Centrally Sponsored Schemes in operation during the Tenth Plan for development of fisheries sector and benefit of fishermen are

- (i) Development of inland fisheries and aquaculture ;
- (ii) Development of marine fisheries, infrastructure & post harvest operations.
- (iii) Scheme for fisheries training and extension .
- (iv) National scheme of welfare of fishermen .

(b): Centrally Sponsored National Scheme of Welfare of Fishermen with Saving cum relief component has been continued form 9th Plan to the 10th Plan.

(c) : The Marine/Inland fisher contribute Rs.75/Rs.50 per month for 8/9 months under the saving cum relief component. The contribution of the beneficiary along with equivalent amount provided by the Government is disbursed to the beneficiary during the lean period in equal 4/3 installments of Rs.300.00 each.

(d) : The amount provided by the Government is shared by the Central and State Government on 50:50: basis. In case of Union Territories, 100% cost is borne by the Central Government, (e) & (f): On receipt of proposals from the State Governments, central assistance is provided under the saving cum relief component of the Welfare Scheme. A state-wise details of funds released under saving cum relief during, the last 3 years (2001-20, 2002-03, 2003-04) is annexed.